GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1160 TO BE ANSWERED ON THE 30TH JULY, 2024

PRODUCTION AND USE OF ORGANIC MANURE

1160. SHRI SATPAL BRAHAMCHARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has formulated any action plan to promote the production and use of organic manure across the country;

(b) if so, the nature of the said action plan; and

(c) the details of the amount of funds allocated by the Government in this regard, Statewise/district-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): To promote adoption of organic manure, Government is promoting organic farming using organic manure through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) in all the States other-than North Eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) exclusively in the NE States. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management Training and Capacity Building are integral part of the scheme.

Under the PKVY scheme, farmers are provided financial assistance of Rs 15000/ ha for 3 years through DBT for on-farm and off-farm organic inputs including organic manure.

Whereas, under MOVCDNER scheme, farmers are directly provided financial assistance of Rs. 32500/ ha for 3 years to farmers for off -farm /on –farm organic inputs under the scheme out of which Rs. 15,000 through DBT for on-farm and off-farm organic inputs including organic manure and Rs. 17,500 for the planting material to be given to the farmers by State Lead Agency (SLA) in kind.

Under Soil Health Card Scheme, Government is also promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers in conjunction with Organic Manures & Bio-fertilizer to improve soil health & productivity. Various trainings, demonstrations, farmer melas & workshops are being organized under the scheme.

Ministry of Jal Shakti, Department of Drinking Water and Sanitation (DDWS) is implementing Phase – II of Swachh Bharat Mission (SBM) (Grameen) in a mission mode from 2020-21 to 2024-25. Galvanizing Organic Bio- Resources-Dhan (GOBARdhan), launched in 2018 under SBM (G), is now an integral component of bio degradable waste management under SBM (G) Phase-II for ensuring cleanliness in villages by converting organic and biodegradable waste including cattle dung, crop residue, market waste etc. into bio-gas and bio-slurry. Financial assistance of upto Rs. 50 lakh per Districts is available for the entire programme period.

DDWS is coordinating the implementation of GOBARdhan initiatives of GoI and has developed a unified registration portal for GOBARdhan. As per Department of Fertilizer's Office Memorandum dated 18.07.2023 on policy on promotion of organic fertilizers, only those Compressed Bio Gas (CBG)/ Biogas plants registered on Unified Registration Portal for GOBARdhan shall be eligible for the Market Development assistance @ Rs 1500/MT.

Government has announced "PM Programme for Restoration, Awareness, Nourishment and Amelioration of Mother Earth (PM-PRANAM)" to incentivize States and Union Territories to promote alternative fertilizers and balanced use of chemical fertilizers. Under this programme, 50% of subsidy savings will be passed on as a grant to the state for promotion of organic and natural farming and organic fertilizers.

To promote the use of organic manures, Government has announced Market Development Assistance (MDA) @ Rs 1,500/MT for Fermented Organic Manure (FOM), Liquid Organic Manure (LOM) and Phosphate Rich Organic Manure (PROM).

In order to ensure the availability of good quality bio-fertilizers, the Government of India regulates its quality under the Fertilizer Control Order (1985). Government has notified 32 quality testing laboratories and initiated steps to accredite its laboratories to strengthen quality control activities.

The State-wise details of funds allocated and released under PKVY & MOVCDNER scheme, including for production of organic manure, during the last three years is given at **Annexure-I.**

State-wise details of funds allocated and released under PKVY & MOVCDNER scheme, including for production of organic manure, during the last three years.

| | • | • | | U | | | Rs in lakh |
|-----------|-------------------|------------|----------|------------|----------|------------|------------|
| S. No. | Name of the State | 2021-22 | | 2022-23 | | 2023-24 | |
| | | Allocation | Release | Allocation | Release | Allocation | Release |
| | I | I | PKV | VY | 1 | | 1 |
| 1 | Andhra Pradesh | 1573.21 | 0.00 | 826.35 | 0.00 | 970.00 | 970.00 |
| 2 | Bihar | 991.81 | 0.00 | 2830.65 | 1547.68 | 2509.80 | 402.00 |
| 3 | Chhattisgarh | 1324.74 | 0.00 | 3504.93 | 0.00 | 3175.00 | 1892.50 |
| 4 | Gujarat | 20.81 | 0.00 | 20.50 | 0.00 | 750.00 | 196.00 |
| 5 | Goa | 0.00 | 0.00 | 1025.10 | 0.00 | 382.50 | 250.00 |
| 6 | Haryana | 10.40 | 0.00 | 10.25 | 0.00 | 675.00 | 0.00 |
| 7 | Jharkhand | 270.50 | 0.00 | 1397.27 | 0.00 | 1772.00 | 163.00 |
| 8 | Karnataka | 20.81 | 0.00 | 1045.61 | 512.55 | 2803.00 | 2803.00 |
| 9 | Kerala | 1209.68 | 0.00 | 1712.07 | 1712.07 | 1047.00 | 71.00 |
| 10 | Madhya Pradesh | 1332.63 | 0.00 | 5756.54 | 0.00 | 4810.00 | 33.00 |
| 11 | Maharashtra | 41.62 | 0.00 | 745.90 | 449.67 | 3361.00 | 1681.00 |
| 12 | Odisha | 618.12 | 0.00 | 741.44 | 370.72 | 1000.00 | 791.00 |
| 13 | Punjab | 241.94 | 221.13 | 222.46 | 0.00 | 745.00 | 0.00 |
| 14 | Rajasthan | 4100.09 | 4048.07 | 2452.64 | 1783.26 | 3133.00 | 800.00 |
| 15 | Tamil Nadu | 63.65 | 0.00 | 704.87 | 0.00 | 1564.00 | 1564.00 |
| 16 | Telangana | 31.21 | 0.00 | 30.75 | 0.00 | 568.00 | 0.00 |
| 17 | Uttar Pradesh | 2181.23 | 865.56 | 13400.57 | 5089.32 | 6607.00 | 5881.00 |
| 18 | West Bengal | 0.00 | 0.00 | 555.39 | 555.39 | 2001.00 | 1717.00 |
| 19 | Himachal Pradesh | 401.17 | 0.00 | 1121.36 | 0.00 | 497.00 | 124.00 |
| 20 | Uttarakhand | 2984.87 | 2953.66 | 6030.68 | 5969.00 | 3065.00 | 767.00 |
| 21 | NE (Asp & comm.) | 314.87 | 96.39 | 0.00 | 0.00 | 0.00 | 0.00 |
| 22 | All UTs | 952.68 | 0.00 | 893.02 | 193.55 | 1863.02 | 380.02 |
| | Total | 18686.05 | 8184.81 | 45028.35 | 18183.20 | 43298.32 | 20485.70 |
| | | | MOVC | DNER | | | |
| S. No. | Name of the State | 2021-22 | | 2022-23 | | 2023-24 | |
| | | Allocation | Release | Allocation | Release | Allocation | Release |
| 1 | Assam | 2587.98 | 0.00 | 2681.80 | 2059.15 | 3717.98 | 3684.91 |
| 2 | Manipur | 6238.76 | 4911.50 | 2915.37 | 2915.36 | 2805.38 | 2805.38 |
| 3 | Meghalaya | 836.65 | 92.88 | 2011.88 | 621.57 | 2465.40 | 2465.40 |
| 4 | Nagaland | 2781.18 | 2114.20 | 1961.01 | 1390.60 | 2346.10 | 2346.10 |
| 5 | Mizoram | 1858.80 | 1291.74 | 1604.25 | 1140.90 | 2336.16 | 2336.16 |
| 6 | Arunachal Pradesh | 2938.02 | 2776.10 | 1860.77 | 1642.17 | 2574.75 | 2574.75 |
| 7 | Sikkim | 2406.84 | 795.69 | 4005.10 | 1538.83 | 3260.69 | 3260.69 |
| 8 | Tripura | 3042.70 | 1178.27 | 2759.82 | 3000.26 | 3370.04 | 3370.04 |
| | Total | 22690.93 | 13160.39 | 19800.00 | 14308.84 | 22876.50 | 22843.43 |